

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/s. DEEPSEA DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. NAME OF CORPORATE DEBTOR	M/s. DEEPSEA DEVELOPERS PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE DEBTOR	11.09.2007
3. AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC-CHENNAI
4. CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U70101TN2007PTC064688
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	C-98, SIPCOT INDUSTRIAL COMPLEX, HARBOUR EXPRESS ROAD, TUTICORIN-628008
6. DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14.09.2019
7. LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26.11.2019 (Order received on 28.11.2019)
8. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHANDRAMOULI RAMASUBRAMANIAM (C RAMASUBRAMANIAM) 'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu – 600002. Mail Id: fcs.rms@gmail.com Phone No:9884068292 IBBI/IPA-002/IP-N00052/2016-17/10096
9. LAST DATE FOR SUBMISSION OF CLAIMS	26.12.2019



C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL
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C. RAMASUBRAMANIAM

COMPANY SECRETARY IN PRACTICE &
INSOLVENCY PROFESSIONAL

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **M/s. DEEPSEA DEVELOPERS PRIVATE LIMITED** on **26th November, 2019**. (Order received on 28th November 2019)

The stakeholders of **M/s. DEEPSEA DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **26th December, 2019** to the liquidator at the address mentioned against item 08.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator

CHANDRAMOULI RAMASUBRAMANIAM

(C RAMASUBRAMANIAM)

IBBI/IPA-002/IP-N00052/2016-17/10096

Liquidator

Date: 29th November, 2019

Place: Chennai.

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-17/10096

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